

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2018/ 4557

2nd June, 2018

N O T I F I C A T I O N

In partial modification of the prevailing Roster issued vide Notification No.F.40(1)-HCT/Judl/ROSTER/2018/3825, dated 07.05.2018, it is hereby notified that Hon'ble the Chief Justice and Hon'ble Mr. Justice S. Talapatra will sit in the Division Bench in Court No.01 on 05.06.2018 (Tuesday) & 06.06.2018 (Wednesday) at 10.30 AM and will take up the matters as per the Daily Cause List for those days. Their Lordships will also sit in their respective Single Benches on those days after lunch session at 02.00 PM and will take up the Single Bench matters.

Hon'ble Mr. Justice Arindam Lodh will sit in the Single Bench on 05.06.2018 (Tuesday) & 06.06.2018 (Wednesday) at 10.30 AM and will take up the Single Bench matters.

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2018/ 4558-85

2nd June, 2018

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Assistant Solicitor General of India, Govt. of India, Agartala;
09. The Public Prosecutor, High Court of Tripura, Agartala;
10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Director, Tripura Judicial Academy, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;
13. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;

14. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
15. The Senior Protocol Officer, High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.


REGISTRAR (JUDICIAL)